

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 119
(IB)-1825(PB)/2019

IN THE MATTER OF:

Small Industries Development Bank of India	...	Applicant/Petitioner
Vs		
M/s. Radhay Sham Tandon Manufacturing Pvt Ltd.	...	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.

Order delivered on 19.01.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT SARANGI
HON'BLE MEMBER (TECHNICAL)


PRESENT:

For the Respondent : Mr. Sanjeev Bindal, Advocate

ORDER

List on 22.02.2021.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(HEMANT SARANGI)
MEMBER (TECHNICAL)